



बीमा विनियामक और विकास प्राधिकरण
**INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY**

IRDA/AGTS/CIR/LCE/ 164 /07/2014

11th June, 2014

To

CEO's of All Life Insurance Companies

Sub: Agents Pre Recruitment Examination- New Syllabus (IC-33)

Reference is invited to Regulation 6 of IRDA (Licensing of Insurance Agents) Regulations, 2000 and IRDA (Licensing of Corporate Agents) Regulations, 2002 vide which the Authority has mandated pass in pre-Recruitment Examination for candidates desirous of obtaining license to act as Insurance Agents or Specified Persons/Chief Insurance Executives of Corporate Agents.

The Authority has reviewed the Life Insurance syllabus of above examination for Agents and Specified Persons/ Chief Insurance Executives of Corporate Agents and decided to revise the same by developing New IC-33 syllabus.

The examination body, i.e. Insurance Institute of India has developed the revised Life Insurance Syllabus of the Pre-Recruitment Examination for Agents and Specified Persons/Chief Insurance Executives in consultation with all stakeholders.

In view of the above, all Life Insurers are hereby informed that the Pre-Recruitment Examination for Life Insurance Agents will be conducted in New Syllabus developed by Insurance Institute of India w.e.f 01.08.2014. All Life Insurers are advised to bring the above information to the notice of all the stakeholders.

Candidates desiring to become Life Insurance Agents and Specified Persons / Chief Insurance Executives of Corporate Agents of Life Insurance Companies shall undergo the training as per the new syllabus and undertake the Pre-Recruitment Examination in new syllabus with effect from the date mentioned above.

These guidelines are issued under Section 14 (2) of the IRDA Act, 1999.

This has the approval of the Competent Authority.

(TS Naik)

Joint Director

Agency Distribution